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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 97/BB/2017	-	Report for settlement	Rule-4 of IBC.	BPS Building Protection Systems Pvt. Ltd. Vs Value Designbuild Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **SHUBHANK SELLUR** RESPONDENT
9448027778

S.S. Subbaj

2. **ROHAN KOTHARI** PETITIONER
9845287182

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Counsell for Petitioner is present. He has filed memo informing the Tribunal that in pursuance of settlement memo, only one payment was received from the corporate debtor and the payments due on 16.01.2018 and 31.01.2018 were not received. But, on the other hand, in the evening of 01.02.2018 the corporate debtor has issued two post dated cheques and requested the Tribunal to adjourn the matter to see whether those two post dated cheques can be encashed or not which are said to be dated 05.02.2018.

Counsel for corporate debtor is present.

List it on 09.02.2018.

Ashok
MEMBER (T)

Murali
MEMBER (J)